

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:317
ANSWERED ON:25.02.2015
COMPLAINTS AGAINST PRIVATE UNIVERSITIES
Nagar Shri Rodmal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of complaints received by the Government regarding legalities about various courses initiated by the private universities;
- (b) the action taken by the Government against such universities; and
- (c) the number of private universities imparting Doctor of Philosophy (Ph.D.) programmes which are recognised by University Grants Commission?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): During the calendar year 2014, the University Grants Commission (UGC) received 64 complaints regarding legalities about various courses offered by several private universities.
- (b): The UGC has issued Public Notices dated 27.06.2013 and 27.10.2014 informing the students and general public not to take admission in the unapproved Study Centres/Off-Campus Centres/Franchisee Institutions claiming to be affiliated with private universities. In consonance with the provisions of the UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003, the UGC has already conducted on the spot inspection of 103 out of 201 private universities to assess whether the private universities are fulfilling the minimum criteria in terms of programmes, faculty, infra-structural facilities, financial viability, etc., as laid down from time to time by the UGC and other concerned Statutory Bodies/Councils.
- (c): The data, in respect of the number of private universities which are imparting Doctor of Philosophy (Ph.D.) programmes, is not maintained by the Central Government.